

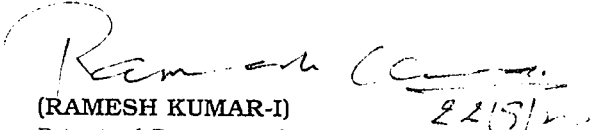
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of this office earlier orders, the Delhi Victim Compensation Committee (DVCC) of North-East District, is hereby re-constituted comprising of the following Judicial Officers with immediate effect, as under :-

S.No.	Name of Judicial Officer	Designation
1	Ms. Charu Gupta, ASJ (SC-POCSO)	Chairperson
2	Sh. Vinik Jain, Secretary, DLSA	Member
3	Chief Public Prosecutor, NE	Member

However, the correspondence with the Hon'ble High Court of Delhi, New Delhi and the Principal District & Sessions Judge (HQs), Delhi shall be done only through the undersigned

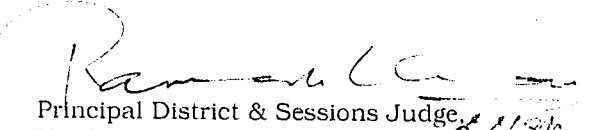

(RAMESH KUMAR-I)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 5666-5675 /Committee/Judl./N-E/KKD/Delhi/2022

Dated : 22 SEP 2022

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, East District, KKD Courts, Delhi.
4. All the Judicial Officers posted in this district.
5. Judicial Officers concerned.
6. Chief Public Prosecutor, North-East District, KKD Courts, Delhi.
6. The A.O. (Judl.) Admin. Branch, North-East District, Karkardooma Courts, Delhi.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. RNL Branch to upload the same on LAYERS.
9. P.S. Reader to the undersigned.


Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

